

Nixon and want to isolate the Soviet Union. They are pleasing Nixon and creating a hostility towards Soviet Union and India. Also they are keeping relation and agreement with Pakistan Government. Sir, all this is motivated by China to block India's progress. I want to know from the Government whether they will take up this matter with the Nepal Government so that our security is not endangered.

Sir, I do not want to criticise a friendly country. The agreement to construct the national highway between China and Nepal and some other agreements are to please the Chinese Government at the expense of our national security.

The External Affairs Minister has said in this House that more than Rs. 83 crores have been given as help to Nepal. So, all kinds of help is always extended and friendly relations are sought to be established with Nepal. Yet, some politicians are creating anti-Indian feelings in Nepal through their speeches. What is our Mission doing there? Are they doing smuggling? I do not know. Why can they not cultivate friendly relations among the people? It is not only the Government but the people of Nepal also who should be friendly to us, whether some politicians are or are not. Therefore, the ministry and the Mission in Kathmandu should see to it that the people of Nepal are friendly to us. That kind of a situation should be created. I do not know what you are doing in that direction.

Then, he has said that there was no proposal from Nepal Government for a survey to be done by India. So, I do not want to ask any question about that. But I would like to know whether hereafter friendly relations will be cultivated with the Nepal Government and the people of Nepal and Government will take care of the threat presented to our security.

SHRI SWARAN SINGH: We must realise our limitation. I do not see how we can prevent the Chinese technicians that might be in Nepalese territory from coming into contact with any particular class of people there. It is essentially a matter for the Government of Nepal and we should not presume that the Government of Nepal are unaware of their own interest.

The second point that he has raised is about the security of our country. About that I have already said that we are constantly in touch with Nepal and I do not see any ground to suspect that Nepal will do anything which will in any way impair our security.

The third question is that there are several anti-Indian speeches made by several politicians in Nepal and what our embassy is doing. We continue to make efforts, both at the official and at the non-official level; notwithstanding these anti-Indian speeches, the attitude of the Government of Nepal continues to be friendly to us.

SHRI S. M. BANERJEE (Kanpur): I and my group believe in eternal friendship between India and Nepal. So, I do not want to put any question which is embarrassing either to the hon. Minister or to the Nepal Government. After the statement given by the hon. Minister, the fear lurking in our minds has been allayed to the extent that it is only limited to the feasibility report on the possibility of growing cotton. So, in response to his appeal I will not put a question. Let the cotton grow; then, I will.

MR. SPEAKER: That is all right. He does not want to put any question.

12.23 hrs.

#### PAPERS LAID ON THE TABLE

REVIEWS AND REPORTS OF HINDUSTAN PHOTO FILMS MANUFACTURING CO. LTD. AND NATIONAL INDUSTRIAL DEVELOPMENT CORPORATION LTD.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA): Sir, on behalf of Shri Moinul Haque Choudhury, I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Photo Films Manufacturing Company Limited, for the year 1969-70.
- (ii) Annual Report of the Hindustan Photo Films Manufacturing Com-

pany Limited for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed on Library. See No. LT-688/71].

- (2) (i) Review (Hindi and English versions) of the National Industrial Development Corporation Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (ii) Annual Report (Hindi and English versions) of the National Industrial Development Corporation Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Pleased in Library, see No. Lt-689/71].

REPORT OF PERMANENT INDUS  
COMMISSION, 1971

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): I beg to lay on the Table a copy (Hindi and English versions) of the Annual Report of the Permanent Indus Commission for the year ended the 31st March, 1971. [Placed in Library. See No. LT-690/71].

12.25 hrs.

ESTIMATES COMMITTEE

FIRST REPORT AND MINUTES

SHRI PILOO MODY (Godhra): Sir, I beg to present the following Report and Minutes of the Estimates Committee:

- (1) First Report on the Ministry of Shipping and Transport—Visakhapatnam Port.
- (2) Minutes of the sittings of the Estimates Committee relating to First and Second Reports on the Ministry of Shipping and Transport.

SHRI S. M. BANERJEE (Kanpur): Sir, the report is very bulky!

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

FIRST REPORT

SHRI S. C. SAMANTA (Tamluk): Sir, I beg to present the First Report of the Committee on Absence of Members from the Sittings of the House.

MR. SPEAKER: Have you included Shri Jharkhande Rai in it? . . . Yes.

JOINT COMMITTEE ON ELECTION LAW

EXTENSION OF TIME FOR PRESENTATION OF REPORT

SHRI JAGANATH RAO (Chatrapur): Sir, I beg to move:—

“That this House do extend the time appointed for the presentation of the Report of the Joint Committee on amendments to election law upto the last day of first week of the next session.”

MR. SPEAKER: The question is:

“That this House do extend the time appointed for the presentation of the Report of the Joint Committee on amendments to election law upto the last day of the first week of the next session.”

*The motion was adopted.*

12.26 hrs.

DEMANDS FOR GRANTS 1971-72—Contd.

MINISTRY OF EXTERNAL AFFAIRS—Contd.

MR. SPEAKER: We will now take up further consideration of the Demands for Grants relating to the Ministry of External Affairs.

SHRI S. M. BANERJEE (Kanpur): May I make a submission? We have already tabled Call Attention Notices on two important matters pertaining to these Demands. One is about the war-threat of Yahya Khan and the other is about the reported news that there is a possibility of death sentence to Sheikh Mujibur Rehman. I would only request you to ask the hon. Minister to cover